

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2949
ANSWERED ON 10/03/2026**

RURAL CONNECTIVITY UNDER PMGSY

2949. Shri Harish Chandra Meena:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and total number of road works sanctioned so far under the Pradhan Mantri Gram Sadak Yojana (PMGSY) to provide village/habitation connectivity in the Tonk-Sawai Madhopur Lok Sabha Constituency of Rajasthan, year-wise;**
- (b) the total number of roads/length sanctioned, completed and currently pending in the said Lok Sabh Constituency;**
- (c) whether the Government has put any special mechanism in place for quality testing, third party inspection and monitoring of maintenance of roads constructed under this scheme;**
- (d) if so, the details thereof along with the details of inspections/observations made so far in the Tonk-Sawai Madhopur region; and**
- (e) whether the Government proposes to sanction additional projects to connect the remaining habitations of the said constituency in the near future and if so, the details thereof and the expected timeline set in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): "Rural road" is a State subject, and Pradhan Mantri Gram Sadak Yojana (PMGSY) is being implemented by the Government of India since the year 2000 as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of the designated population as laid out in the program guidelines.

Details of sanctioned and completed projects under various verticals of PMGSY in Tonk-Sawai Madhopur Lok Sabha Constituency are as under:-

Vertical	Sanctioned			Completed		
	No. of road works	Road Length (in Km)	Bridges	No. of road works	Road Length (in Km)	Bridges
PMGSY-I	549	2,312	0	549	2,191	0
PMGSY-II	20	155	0	20	155	0
PMGSY-III	60	428	1	60	423	1
Total	629	2,895	1	629	2,769	1

Note:- The difference between the sanctioned and completed length is due to reduction in curve length, change in alignment, construction of part length by other agencies, etc.

All the projects sanctioned under PMGSY in Tonk-Sawai Madhopur Lok Sabha Constituency have been completed. Year-wise details of projects sanctioned under PMGSY, in particular Parliamentary Constituency/District, may be accessed at the programme website <https://pmgsy.dord.gov.in/dbweb/>. Further, project-wise details in any particular District/Block may be accessed at the programme website <http://pmgsy.dord.gov.in> ->Proposals ->State-wise List of Roads.

(c) & (d): The main responsibility to ensure the quality of road works is with the State Governments since they are the implementing agency. However, a proper mechanism and provisions for ensuring quality of road construction has been laid out in the programme guidelines and amendments therein from time to time. At the Ministry level, to ensure the quality and durability of PMGSY roads, a three-tier Quality Management mechanism has been put in place under PMGSY:

- The 1st tier of quality management mechanism is the in-house quality control system of the Project Implementation Unit (PIU).
- The 2nd tier of the quality management mechanism is through periodical inspections of all works by the State Quality monitors (SQMs), independent of PIUs.
- Under the 3rd tier, National Rural Infrastructure Development Agency deploys National Quality Monitors (NQMs), for

inspection of road works, selected at random, to assess the general quality in the District/State.

PMGSY uses the Online Management, Monitoring and Accounting System (OMMAS) to track quality inspections. Graded inspection reports from SQMs and NQMs are recorded and monitored in real-time.

The details of inspections conducted by NQMs viz-a-viz grading assigned in Tonk-Sawai Madhopur region during April, 2022 – March, 2026 (Up to 05.03.2026):

Total Inspections	Completed Works			Ongoing Works			Maintenance Works		
	S	SRI	U	S	SRI	U	S	SRI	U
17	8	0	0	7	1	1	0	0	0

S-Satisfactory, SRI-Satisfactory requiring improvement, U-Unsatisfactory.

The action taken report for work graded as ‘Unsatisfactory’ has been submitted and accepted in NRIDA. While the action taken report for work graded as ‘Satisfactory requiring improvement’ is yet to be submitted by State.

(e): The Government of India has launched PMGSY-IV with the aim to provide all-weather road connectivity to 25,000 unconnected habitations of designated population size (500+ in plain areas, 250+ in North-Eastern States, Hill States/UTs & special category areas and 100+ in LWE-affected districts, which have become eligible as per the 2011 census). The scheme is to be implemented during FY 2024-25 to FY 2028-29.

Under PMGSY-IV, 1,216 road works of 3,219 km length and 1 long span bridge has been sanctioned to the State of Rajasthan as Batch-I of FY 2025-26 in December, 2026 as per the proposal submitted by the State for eligible habitations. District wise details of projects sanctioned under PMGSY-IV may be accessed at programme website <http://pmgsy.dord.gov.in> ->Progress Monitoring ->State MPR Abstract Report. No proposals under PMGSY-IV, Batch-I, FY 2025-26 were received from the State for Tonk-Sawai Madhopur Lok Sabha Constituency.
